

09.06.2020

Cause list of court of Addl. Civil Judge and JMFC, Gubbi as per SOP dated 28.05.2020 of Hon'ble High court of Karnataka

Sl. No.	Case No.	Stage	Plaintiff / petitioner Advocate	Defendant/ respondent Advocate
1	O.S. 317/12	F/Arguments	C.R.Balasubramanyam	Nil
2	O.S.174/16	Arguments	K.M.Srinivas	C.R.Balasubramanyam
3	O.S.68/17	Orders	T.N.Gururaju	K.G.Narayan
4	O.S.190/17	To hear on IA	S.R.Ramakrishnaiah and T.B.V	K.M.Srinivas
5	O.S.368/17	To hear on IA	A.G.Suresh	Gangadharaiah and S.Shankar
6	O.S.10/18	Arguments	J.A.Mutturayappa and N.S.Anil	Nil
7	O.S.144/19	To hear	C.R.Balasubramanyam	Prasanna kumar
8	O.S.230/19	Issues	K.G.Narayan	H.N.Devaraju
9	Ex.14/14	To hear arguments	H.V.R	C.R.Balasubramanyam
10	FDP.22/14	To hear on IA	C.N.Hanumantharayappa	S.Basavaraju
11	C.C.653/12	To hear	APP	B.S.Madhusudan

Place: Gubbi
Date: 08.06.2020.

(Ganesha.N)
Addl. Civil Judge and J.M.F.C., Gubbi

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Bar Association, Gubbi

Addl. Civil Judge and JMFC Gubbi. Case List on 09.06.2020

Sl.No.	Case No.	Stage	Both side Advocates Name
1	RA 4/2019	Arguments	PMP/CSA
2	RA 20/2019	Arguments	BB/KRK
3	RA 24/2019	Arguments	CSA/SB
4	RA 36/2019	Arguments	CRB/NRC/KMS
5	RA 46/2019	Arguments	SRR/CSA
6	RA 48/2019	Arguments	NR/DM
7	RA 50/2019	Arguments	NS/CKR
8	RA 76/2019	Arguments	MR/KMS
9	RA 106/2019	Arguments	VV/VC
10	RA 112/2019	Arguments	SRR/DMN
11	RA 26/2018	Arguments	TSB/CRB
12	RA 86/2018	Arguments	BB/CSA
13	MVC 331/2018	Arguments	MSC/BKC
14	RA 39/2015	Arguments	SRR/CSA
15	RA 34/2018	Arguments	SB/CSA
16	RA 40/2018	Arguments	CRB/HLS
17	RA 52/2019	Arguments	HH
18	OS 42/2020	First Hearing	PKS
19	EX 78/2019	Arguments	ATV
20	RA 6/2016	Arguments	CRB

Date: 09.06.2020

Place: Gubbi

Addl. Senior Civil Judge, & JMFC.,

Gubbi